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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 26/NCLT/AHM/2017 (New)
C.P. No. 490/2016 in C.A. No. 468/2016 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

Name of the Company: UML Perfect Biomedica Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
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2.


ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

At request of learned Counsel for Petitioner.

List the matter on 03.05.2017.

Dated this the 11th day of April, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**